

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 87 of 2013**

**Dated : 8<sup>th</sup> August, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Neyveli Lignite Corporation Ltd. & Anr. .... Appellant(s)**

**Versus**

**Tamil Nadu Electricity Board & Anr. .... Respondent (s)**

**Counsel for the Appellant (s):** Mr. N.A.K. Sharma  
Mr. R.S. Prabhu  
Mr. Somiran Sharma  
Mr. Ravishankar

**Counsel for the Respondent(s):** Mr. Pravin H. Parekh, SR. Adv.  
Mr. E.R. Kumar  
Mr. Kumar Shashank  
Mr. G. Sharma  
Ms. Shweta Sharma  
Mr. Vishal Prasad

**ORDER**

Post the matter for further hearing on **03.09.2013**.

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/vt*